

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1672**  
TO BE ANSWERED ON 08.03.2016

**Eco-Sensitive Zones**

1672. SHRI C.R. PATIL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that 12 proposals for declaring Eco-Sensitive Zone around Sanctuaries and National Parks submitted by the State Government of Gujarat are pending with the Ministry; and
- (b) if so, the time by which these proposals are likely to be approved by the Government?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) and (b) The Ministry of Environment, Forest and Climate Change has received proposals for declaration of Eco-Sensitive Zones around 22 National Parks and Sanctuaries in Gujarat. From amongst these, final notifications for Eco-Sensitive Zones around seven National Parks and Sanctuaries have been issued and preliminary notifications Eco-Sensitive Zones around seven National Parks and Sanctuaries have been issued. One more proposal has been processed for notification. The State Government has been requested to provide certain essential documents in respect of remaining seven proposals. Declaration of Eco-Sensitive Zones around National Parks and Sanctuaries involves consultation with States besides seeking comments from the public, after issuing a preliminary notification giving 60 days for this purpose. Therefore, no specific time frame can be indicated for approval of Eco-Sensitive Zones.

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